

Sick Units in Small Scale Industries in States

4418. SHRI ARVIND NETAM: Will the Minister of INDUSTRY be pleased to state:

(a) the number of sick units in small scale industries State-wise;

(b) what special measure Government propose to take to save them from further collapse; and

(c) what are the reasons for their closure?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHANDRAJIT CHANANA):

(a) According to a Reserve Bank of India report of 1977-78, there were about 8000 small scale sick units in the country. The State-wise break-up is not readily available.

(b) From time to time steps have been taken in conjunction with the Banking System to help revive the sick small scale units. In May, 1978, the Reserve Bank of India had issued instructions to all the commercial banks to review the organisational set-up at branches and offices where small scale units are concentrated and to establish cells to counsel and render assistance to small scale units. They were further advised to provide timely assistance to deserving cases. In July, 1979, the DCSSI advised all the State Governments to re-constitute the State Level Co-ordination Committees with the Regional Heads of Reserve Bank of India as the convenor and the State Secretary of Industries as its Chairman. From time to time, additional measures will also be taken to reduce sickness in small scale units.

(c) Lack of managerial and technical competence and sometimes inadequate market for the products of small scale industries have been identified as the main causes for sickness. Shortages of raw materials as well as power have also, *inter alia* affected the extent of sickness in the small scale sector.

Provision of fishing harbour in State Plan of Orissa

4420. SHRI BRAJAMOHAN MAHANTY: Will the Minister of PLANNING be pleased to state:

(a) whether Government of Orissa has assured the Union Government to augment the ceiling of State Plan for inclusion of fishing harbour at Astarang in Orissa;

(b) whether it is a fact that Tropical Products Institute of U.K. has prepared the proper report involving an investment of 2.91 crores and British aid has been assured for the project; and

(c) is it a fact that only for the failure of the State Government to contribute 30 per cent of their contribution, project is not materialising?

THE MINISTER OF PLANNING (SHRI N. D. TIWARI): (a) No, Sir,

(b) A report on Feasibility study of Fisheries Development Projects in India including one relating to Astarang Fishing Harbour was received from the Ministry of Overseas Development of the Government of U.K. This report is under scrutiny with a view to seeking aid from U.K. in its implementation.

(c) The Project has not yet been taken up for sanction, in view of the decision not to sanction any new fishing harbour pending receipt of an Evaluation Report on the impact of completed fishing harbours. The Government is also awaiting a reply from the State Government about the availability of suitable Plan provision to accommodate the cost of this Project.